

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 219  
IB-706/ND/2020

**IN THE MATTER OF:**

M/s. Flysheel Logistics Solutions Pvt. Ltd.

...PETITIONER

Vs.

M/s. Okaya Power Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 02.12.2020  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

**ORDER**

Matter is already listed on 04.12.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(P.S.N. Prasad)  
Member (J)